PRESCRIBED FORMAT

	Form.1 List of cases E-filed during the month of February, 2022												
Sl. No	Sl. Court District Case No Petitioner Name Vs Respondent Advocate Mobile Advocate E-mail Registratio of												
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)				
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna											
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam											

				Form.2									
	List of cases in which e-payment of Court Fee was made during the month of February, 2022												
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of e- payment of Court Fees						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada.	Krishna					-						
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam					-						

	Form.3												
	List of cases in which Electronic Service of Process has taken place during the month of February, 2022												
Sl. No	Court	District	Case No.	Petitioner Name Vs Respondent Name	Advocate	Date of Registration	Date of Electronic Service of Process						
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)						
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna					-						
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam					-						

	Form.4												
	List of total no. of cases randomly allocated during the month of February, 2022												
Sl. No	Court	District	Court Name	Court No.	Case Type	Case Count (No. of Cases randomly allocated)							
(1)	(2)	(3)	(4)	(5)	(6)	(7)							
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna		-1-									
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam											

		List	of cases	in which C	ase Manas	Fo gement Heari	rm.5 ng was held	l during th	ne month of	February	, 2022		
Sl. No	Court		Distr		ase No.		er Name Vs F			Advoca	nto.	Date of egistration	Date of case Management Hearing
(1)	(2)		(3)		(4)		(5)			(6)		(7)	(8)
1	SPL. COURT FOR TRIAL AND DISPOSAL OF COS.7/2020 M/s Contec Syndicate (P) Ltd vs VJA Municipal Corporation & Others					PRSR, NS P.Rav		8.05.2020	28.02.2022				
1	COMMERCIAL DISPUTES, VIJAYAWADA Krishna COS.8/2020 M/s Contec Syndicate (P) Ltd vs VJA Municipal Corporation & Others						oal Corporation		PRSR, NSV vs P.Ravi		28.02.2022		
2.	Special Judge for Trial and Disposal of Commercial Disputes NIL												
	Form.6 Contested commercial cases disposed during the month of February, 2022												
Sl. No	Court	Distric	No.	Petitioner Name vs Responden t Name	Advocate Whether Urgent Relief was sought and Date of Pre- Date of Days for did not				Nature of disposal (Contested/ Settled)	Date of executio of decre	decree fr date o decisio	or n of Act com Section f n	
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(11)	(12)	(13)	(14)
1	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	a COS. No.3/ 2020	Sri Krishna Pharmaceuti cals vs Greenland Organics & 3 Others	Sk.Khadar vs VVVR	19.03.2020 (04.02.2020 Old COS.5/2020 PDJC, MTM)	A petition U/Or.38 R.5 CPC was filed and allowed on merits	03.02.22	730 days from the date of original institutio n	AFT	-	-	Indian Contract Act, 1872

			C	ontested comn	norcial case	Form		month of F	ahruary	2022			
Sl. No	Court	District	Case No.	Petitioner Name vs Respondent Name	Advocate	Date of Registration	Whether Urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/No)	Date of Decision	Days for Disposal	Nature of disposal (Contested/ Settled)	Date of execution of decree	Number of days for execution of decree from date of decision	Act Section
1	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 35/2018 (Old AOP 665/2013)	M/s. Rashtriya Ispat Nigam Limited Vs. Hira Power & Steels Ltd (R1), Sri. A.S. Rao, (Arbitrator for R2) and Sri. Indian Council of Arbitration (R3)	Sri. G.Saibaba, Advocate for Petitioner Vs. Sri. V. Ravindra Prasad, Advocate for R1, R2 & R3 are Exparte	23.03.2019 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 20.07.2013	* Not Applicable	17.02.2022	3134 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act
2	Special Judge for Trial and Disposal of Commercial Disputes	Visakhapatnam	CAOP 2/2021 (Old AOP 531/2015)	M/s. Hira Power and Steels Ltd Vs. M/s.Rashtriya Ispat Nigam Limited (R1),	Sri. V. Ravindra Prasad, Advocate for Petitioner Vs.	18.01.2021 (Received by transfer) (Date of Registration at Hon'ble	* Not Applicable	17.02.2022	2502 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

		(Arbitrator for R2 Adv for i	Sri. PDJ Court, Saibaba, Vsp on dvocate 13.04.2015 or R1, R2 is an rbitrator							
3	Special Visakhapatnam CAOR Judge for Trial and Disposal of Commercial Disputes	M/s.Rashtriya S I Ispat Nigam Sri Limited Adv Vs. M/s. East Pet Coast Railways rep. by S General Dal Manager (R1) Mid and M/s. East Adv Coast Railways for	Sri. A. Grinivas, dvocate for etitioner Vs. Sri. K. 22.03.2021 eakshina Murthy, dvocate or R1 & R2.	* Not Applicable	23.02.2022	338 days	Contested	-	-	U/sce.9 of Arbitration & Conciliation Act
4	Special Judge for Trial and Disposal of Commercial Disputes Visakhapatnam (Old A0 556/20	Electrical Ra P Enterprises Vs. M/s.Hindustan Shipyard Ltd. (R1) and Mr. T. Sai Prasad (R2) Factorical Ra Adv Adv for	Sri. D. Ramesh, dvocate for etitioner Vs. SriSaibaba, dvocate or R1, R2 is an rbitrator. 18.03.2020 (Received by transfer) (Date of Registration at Hon'ble PDJ Court, Vsp on 01.06.2016	* Not Applicable	25.02.2022	2095 days	Contested	-	-	U/sce.34 of Arbitration & Conciliation Act

5	Special	Visakhapatnam	CAOP	M/s. Rashtriya	Sri.	23.03.2019							
	Judge for		35/2018	Ispat Nigam	G.Saibaba,	(Received by							
	Trial and		(Old AOP	Limited	Advocate	transfer)							
	Disposal of		665/2013)	Vs.	for								
	Commercial			Hira Power &	Petitioner	(Date of							U/sce.34 of
	Disputes			Steels Ltd	Vs.	Registration	* Not		3134				Arbitration
				(R1), Sri. A.S.	Sri. V.	at Hon'ble		17.02.2022	days	Contested	-	-	&
				Rao,	Ravindra	PDJ Court,	Applicable		uays				Conciliation
				(Arbitrator for	Prasad,	Vsp on							Act
				R2) and Sri.	Advocate	20.07.2013							
				Indian Council	for R1, R2								
				of Arbitration	& R3 are								
				(R3)	Exparte								
6	Special	Visakhapatnam	CAOP	M/s. Hira	Sri. V.	18.01.2021							
	Judge for		2/2021	Power and	Ravindra	(Received by							
	Trial and		(Old AOP	Steels Ltd	Prasad,	transfer)							
	Disposal of		531/2015)	Vs.	Advocate								
	Commercial			M/s.Rashtriya	for	(Date of							U/sce.34 of
	Disputes			Ispat Nigam	Petitioner	Registration	⊁ Not		2502				Arbitration
				Limited (R1),	Vs.	at Hon'ble		17.02.2022	days	Contested	-	-	&
				Sri. A.S. Rao,	Sri.	PDJ Court,	Applicable		aays				Conciliation
				(Arbitrator for	G.Saibaba,	Vsp on							Act
				R2	Advocate	13.04.2015							
					for R1, R2								
					is an								
					Arbitrator								

^{*}N.B.: Since pre-mediation U/s 12A of the Commercial Courts Act, applicable to the suits only and the same is not applicable for Commercial Arbitration Original Petitions (CAOP)

Form.7	
Summary of Commercial Cases during the month of February, 202	2

Sl. No	Court	District	Total number of cases pending on the 1 st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Spl. Court for trial and Disposal of Commercial Disputes, Vijayawada	Krishna	53	1	3	51
2.	Spl. Court for trial and Disposal of Commercial Disputes, Visakhapatnam	Visakhapatnam	178	15	5	188

REGISTRAR (JUDICIAL)